

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Thursday THE 25th Day Of April 2024
COURT HALL NO.30 SITTING AT PRL.BENCH BENGALURU
at 02:30PM
BEFORE

THE HON'BLE JUSTICE S.RACHAIAH

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
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"MATTER PERTAINS TO DHARWAD BENCH"
HEARING - INTERLOCUTORY APPLN

1	CRL.P 100991/2024 REG: IA 1/2024 FOR DISPENSATION 2) OFFICE NOTE (AS PER R(J) CIRCULAR NO.24/2024 DATED 7/2/2024) (DATE)	(439,)	B ANWAR BASHA	SPP: SD
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FURTHER CLARIFICATION

2	CRL.P 100961/2024 A/W OFFICE NOTE	(438,)	S M KALWAD	SPP: SD
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